

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 323 OF 2016

Dated : 24th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Company Ltd. Appellant(s)
Vs.
M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Arvind Banerjee (*Rep.*)

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvander Tomar for R-1
Mr. Ravi Sharma for R-3

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **26-3-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js